NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 240/16	TP 91/17	Hearing	433(e)	Star Agri Finance Ltd. Vs Camson Bio Technologies Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER REPRESENTATION TO WHOM

MADHURI
GAIKWAD V.S.

SIGNATURE

MADHURI
PETITIONER

MADHURI

Counsel for petitioner is present. She undertook to file vakalat for petitioner today.

Again she requested time to file vakalat for petitioner.

For filing vakalat and also for complying the provisions of I&B Code, list it on 08.08.2017.

MEMBER (J)